

CENTRAL ADMINISTRATIVE TRIBUNAL

BANGALORE BENCH AT BANGALORE

CONTEMPT PETITION NO.170/00049/2019

IN

OA NO.170/01663/2018

DATED THIS THE 13TH DAY OF FEBRUARY, 2020

**HON'BLE DR K B SURESH....MEMBER (J)
HON'BLE SHRI C V SANKARMEMBER (A)**

Jayashree Naraian,
Programme Executive (retd.)
Aged about 67 years,
No.7, 1st Cross, Kumarapark West,
Bangalore-560 020.

...Petitioner

(By Advocate Shri.N.Obalappa)

Vs.

1. Amith Khare, Secretary,
Ministry of Information and Broadcasting,
'A' Wing, Shastry Bhavan,
New Delhi-110 001.

2. Sri Shashi Shekar Vempati,
Chief Executive Officer,
Prasar Bharati Secretariat,
Tower 'C' Mandi House,
Copernicus Marg,
New Delhi-110 001.

3. Sri.F.Shevheray,
Director General,
All India Radio, Akashvani Bhavan,
Parliament Street,
New Delhi-110 001.

4. Shri.H.C.Singh,
The Pay & Accounts Officer, IRLA,
Ministry of Information & Broadcasting,
Soochna Bhavan, 7th Floor, Phase V,
Lodhi Road, CGO Complex,
New Delhi-110 003.

5. Smt.Neha Swami, DDG (E)/
The Head of Office,
All India Radio, Raj Bhavan Road,
Bangalore-560 001.

...Respondents

(By Advocate Shri.V N Holla, Senior Panel Counsel & Shri.S.M.Arif, Counsel for the respondents)

ORDER (ORAL)

HON'BLE DR K.B.SURESH, MEMBER (J)

Heard. Writ Petition No.3325/2020 is filed before the Hon'ble High Court of Karnataka. CP is dismissed. Notices discharged but with liberty. No costs.

**(C V SANKAR)
MEMBER (A)**

**(DR K B SURESH)
MEMBER (J)**

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Annexures referred to by the Applicant in CP No.170/00049/2019

Annexure C1: Copy of the Order dated 02.04.2019 in OA No.1663/2018